

Name of the corporate debtor: M/s Hythro Power Corporation Limited

Date of commencement of liquidation: 23.11.2022

List of stakeholders as on: 11.02.2023

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Raj Kumar Gupta- M/s Dharuv International	Refer Note-1	11,12,49,455	11,12,49,455	Operational Creditor	-	-	-	0.664	-	-	-	-	
2	M/s Dhatri Construction C/o Anil Kumar	Refer Note-1	4,71,203	4,71,203	Operational Creditor	-	-	-	0.003	-	-	-	-	
3	Productive Technologies Private Limited	Refer Note-1	1,33,50,932	1,33,50,932	Operational Creditor	-	-	-	0.080	-	-	-	-	
4	M/s Dhir & Dhir Associates Advocates and Solicitors	Refer Note-1	6,19,138	4,25,313	Operational Creditor	-	-	-	0.002	-	-	1,93,825	-	
5	M/s Grid Infratech Private Limited	Refer Note-1	48,18,351	29,32,597	Operational Creditor	-	-	-	0.017	-	-	18,85,754	-	
6	Ashwani Kumar Bedi	Refer Note-1	3,50,000	-	Operational Creditor	-	-	-	Refer Note-2	-	-	3,50,000	-	
7	Navjot & Co.	Refer Note-1	9,34,249	9,34,249	Operational Creditor	-	-	-	0.006	-	-	-	-	
8	M/s RMC Swithgears Limited	Refer Note-1	13,33,438	9,40,497	Operational Creditor	-	-	-	0.006	-	-	3,92,941	-	
9	Haldia Nirman projects private limited	12-01-2023	3,46,81,782	1,32,72,296	Operational Creditor	-	-	-	0.205	-	-	2,14,09,486	-	
10	Mahavir Transmission Limited	21-12-2022	2,58,66,699	2,58,66,699	Operational Creditor	-	-	-	0.154	-	-	-	-	

Note:

1. No claim received during Liquidation hence, claim received during CIRP are verified and admitted accordingly.
2. Claim was received during CIRP however rejected during CIRP also due to non availability of any supporting documents in relation to the Corporate Debtor.